

F. No. J-11017/7/2025-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 23rd April, 2025

ORDER

The President is pleased to accept the resignation of **Ms. Gisa Susan Thomas**, Senior Panel Counsel for the High Court of Kerala, with effect from 28.03.2025.

2. Consequently, the name of Ms. Gisa Susan Thomas, Advocate, appearing in the List 'A' at Serial No. 26 of this Department's Order No. J-11017/7/2025-Judicial dated 27.03.2025, **stands omitted**.
3. Hindi version of this order will follow.


(Madhab Charan Prusty)
Senior Government Advocate

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri AR. L. Sundaresan ASGI for High Court of Madras.
4. Branch Secretariat, Chennai.
5. The Registrar, High Court of Kerala
6. LIMBS Section for necessary action.
7. Ms. Gisa Susan Thomas, Advocate.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Spare copies.


(Kumar Gaurav)
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